



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu.
NOTICE

The interview of the Advocates who have applied for appointment as Notary Public for Jammu Division pursuant to Advertisement Notice No. LD(Notary)2006/Misc dated 01.01.2019 shall be held as per the schedule given below. The list of the Advocates is annexed as Annexure "A".

S.No.	Date of Interview	Time	Venue	Division	Districts
1.	S.No.1 to 50 17.6.2019	9.30 A.M to 1.30 PM	Office of the Director Litigation Jammu High Court Janipur Jammu.	Jammu	Jammu,
2.	S.No. 51 to 99 18.06.2019	9.30 to 1.30PM	do	Jammu	Jammu
3.	19-06-019	9.30 A.M to 1.30 PM	do	do	Samba. Udhampur, Ramban,
4.	20-06-2019	9.30 A.M to 1.30 PM	do	do	Kishtwar/Doda, Bhandarwah/ Kathua,
5.	21.6.2019	9.30 A.M to 1.30 PM	do	do	Reasi, Poonch and Rajouri.

All candidates are required to bring, all original testimonials, including Experience Certificate, Enrollment Certificate, State Subject Certificate, Category Certificate and Graduation Degree, LLB Degree. Lady advocates are requested to bring marriage certificate on the date of interview.

Note: - Mere calling of candidates shall not confer any right for appointment as Notary and eligibility shall be determined subject to the production of original documents by the candidates.

